

ITEM NO.31

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).9388/2022

(Arising out of impugned final judgment and order dated 21-04-2022 in MUA227 No. 2946/2022 passed by the High Court of Judicature at Allahabad)

COMMITTEE OF MANAGEMENT ANJUMAN INTEZAMIA
MASAJID VARANASI

Petitioner(s)

VERSUS

RAKHI SINGH & ORS.

Respondent(s)

(WITH IA No. 78311/2022 - APPLICATION FOR PERMISSION, IA No. 76921/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 106684/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 70819/2023 - CLARIFICATION/DIRECTION, IA No. 30432/2023 - CLARIFICATION/DIRECTION, IA No. 27261/2023 - CLARIFICATION/DIRECTION, IA No. 146635/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103072/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 78298/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 85932/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 79012/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 200749/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 75323/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 78313/2022 - EXEMPTION FROM FILING O.T., IA No. 76526/2023 - EXEMPTION FROM FILING O.T., IA No. 30435/2023 - EXEMPTION FROM FILING O.T., IA No. 76923/2022 - EXEMPTION FROM FILING O.T., IA No. 27264/2023 - EXEMPTION FROM FILING O.T., IA No. 75326/2022 - EXEMPTION FROM FILING O.T., IA No. 98885/2022 - INTERVENTION APPLICATION, IA No. 76985/2022 - INTERVENTION APPLICATION, IA No. 85930/2022 - INTERVENTION APPLICATION, IA No. 79439/2022 - INTERVENTION/IMPLEADMENT, IA No. 79009/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES. IA No. 169693/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 11351/2023 (XI)

(WITH IA No. 184581/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 107562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107565/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14853/2023 (XI)

(FOR ADMISSION and IA No.131818/2023-EXEMPTION FROM FILING O.T.)

Date : 06-11-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Ad.
Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s) Mr. Tushar Mehta, Adv.
Mr. Sharan Dev Singh Thakur, AAG
Ms. Ruchira Goel, AOR

Ms. Madhavi Divan, Sr. Adv.
Mr. Hari Shankar Jain, Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. Parth Yadav, Adv.
Ms. Mani Munjal, Adv.
Ms. Manbiang Khongwin, Adv.
Ms. Aulaudnila, Adv.
Mr. Shaurya Krishna, Adv.

Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Sneh Vardhan, Adv.
Mr. Rakesh Mudgal, Adv.
Mr. Pankaj Kumar Shukla, Adv.
Mr. Aditya Sharma, AOR
Mr. Anantha Narayana M.G., AOR
Mr. Ritu Raj, Adv.

Mr. Gautam Singh, Adv.
Mr. Rishabh Raj, Adv.
Mr. Amol B. Karande, AOR
Mr. Narendar Rao Thaneer, Adv.
Mr. Shivang Singh, Adv.
Mr. Adiya Yadav, Adv.

Mr. Suvidutt M.S., AOR

Mr. Ashwani Kumar Dubey, AOR

Mr. Abhishek, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the Special Leave Petitions on 20 November 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR